GOVERNMENT OF INDIA DRINKING WATER AND SANITATION LOK SABHA

STARRED QUESTION NO:435 ANSWERED ON:25.04.2013 ALLOCATION FOR TRIBAL SUB PLAN Tudu Shri Laxman;Vasava Shri Mansukhbhai D.

Will the Minister of DRINKING WATER AND SANITATION be pleased to state:

- (a) whether the Government has earmarked 10 per cent of the annual budget allocation for Tribal Sub-Plan under the National Rural Drinking Water Programme;
- (b) if so, the details thereof;
- (c) the details of the amount earmarked for Tribal Sub-Plan during each of the last three years; and
- (d) the details of achievement made sofar with the help of the earmarked funds to provide drinking water to the habitations falling in tribal areas?

Answer

MINISTER OF STATE (INDEPENDENT CHARGE) IN THE MINISTRY OF DRINKING WATER & SANITATION (SHRI BHARATSINH SOLANKI)

(a) to (d): A statement is laid on the Table of the House.

Statement referred to in reply to Lok Sabha Starred Question No.435 due for answer on 25.4. 2013.

- (a) & (b): Yes, Madam. Since 2011-12, at the national level, 10% of the National Rural Drinking Water Programme (NRDWP) budget is earmarked for Tribal Sub Plan (TSP). States are required to utilize from out of the total State NRDWP allocation a portion for TSP in proportion to the percentage of population of rural Scheduled Tribe (ST) persons in the State to the total rural population of the State, which when aggregated at the National level comes to 10% of the NRDWP budget.
- (c): The amounts earmarked for TSP under the NRDWP in the years 2011-12 and 2012-13 are:

Year Amount (In Rs. Crore) 2011-12 850.00 2012-13 1050.00

No amount was earmarked for TSP in 2010-11.

(d): The achievement in coverage of Scheduled Tribe concentrated rural habitations with drinking water supply under the NRDWP, in the years 2011-12 and 2012-13 are as under:

Year Coverage of ST Population Concentrated Habitations Achievement

2011-12 28009 2012-13 29060 As on 28.02.2013